

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH(COURT NO.1)
NEW DELHI.**

260(ND)/2017

Appeal No. 60/2017

In the matter of:

Matangi Polymers and Products Pvt. Ltd. ...Applicant.

v.

Registrar of Companies ...Respondent

SECTION: Under Section 252(3)

Order delivered on 22.02.2018

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SHRI S.K. MOHAPATRA,
HON'BLE MEMBER(TECHNICAL)

For the Applicant
For the ROC
For the ITD

Iswar Mohapatra.
Manish Raj.
Easha Kadiyan for Lakshmi Gurung,
Stndg. Counsel.

ORDER

ORDER RESERVED.

Sd/-

(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

KCS